

(14)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA.No.: 690

Date of Order: 28-4-1999

BETWEEN:

1. Abdul Azeez
2. P.V.Sesiah

... Applicants

And

1. The Divisional Railway Manager,
South Central Railway,
Vijayawada. ~

2. The Senior Divisional Personal Officer,
South Central Railway,
Vijayawada. ~

... Respondents

Counsel for the Applicants - Mr.K.S.Murthy, Advocate

Counsel for the Respondents - Mr.V.Rajeshwar Rao, SC for Rlys

CORAM:

THE HON'BLE MR.JUSTICE D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER (ADMN.)

...

O R D E R
(per Hon'ble Mr.H.Rajendra Prasad, M(A))

Heard Mr.K.S.Murthy, learned counsel for Applicants and Mr.V.Rajeshwar Rao, learned standing counsel for Respondents.

The grievance of the Applicants in this OA, and the points raised by them have been duly examined in detail in OA.No.1509/98(& batch) and certain directions were issued in those cases. Resultantly, the DRM's office has issued a list of 29 officials and asked them to be

in readiness to take the written test for the posts of Junior Loco Inspectors to be held on 22-5-99.

There are no new issues involved for examination at this stage. The present applicants were not included in the said list apparently because they are not parties to the earlier OAs. Since, however, the principle governing this issue has already been decided in the OAs disposed of earlier the same shall have to be applied to this case as well.

It is, therefore, directed that a supplementary list of candidates covering the present applicants be issued alerting them to be in readiness for the proposed test on 22-5-99, provided they have already applied for the same, and if they are eligible in all other respects.

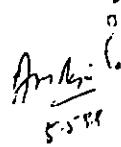
Thus, the OA is disposed of. No costs.


(H. RAJENDRA PRASAD)
Member (A)


(JUSTICE D.H. NASIR)
Vice-Chairman

Dated: 28th April, 1999
(order dictated in the open court)

'SA'


Amulya
Kumar

1ST AND 2ND COURT

COPY TO:-

1. HON. J.

2. HHRP M(A)

3. HSSP M(J)

4. D.R.(A)

5. SPARE

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL,
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H.NASIR
VICE - CHAIRMAN

THE HON'BLE MR.H.RAJENDRA-PRASAD
MEMBER (A)

THE HON'BLE MR.R.RANGARAJAN
MEMBER (A)

THE HON'BLE MR.B.S.JAI PARAMESWAR
MEMBER (J)

ORDER: 28/4/99

ORDER / JUDGEMENT

MA/RA/CP NO.

in
OA. No. 690/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

O.A. CLOSED.

DISPOSED OF WITH DIR. ~~केन्द्रीय प्रशासनिक अधिकार~~
DISMISSED. ~~Central Administrative Tribunal~~
~~प्रमाण / DESPATCH~~

DISMISSED AS WITHDRAWN.

ORDERED / REJECTED.

NO ORDER AS TO COSTS. ~~HYDERABAD BENCH~~

SRR

- 6 MAY 1999

~~हैदराबाद प्रायोगी~~

7 (Seven) lot